

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1087
TO BE ANSWERED ON 22.11.2019

DOMESTIC VIOLENCE AGAINST THE WOMEN

1087. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether incidents of domestic violence against the women in the country are on the rise;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the total number of cases reported and the number of those registered, during the last three years, State-wise; and
- (e) the steps taken by the Government to curb domestic violence?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) : As per the data published by National Crime Records Bureau (NCRB), in the past three years, the number of cases reported/ registered of domestic violence against women under 'The Protection of Women from Domestic Violence Act, 2005' is 461 in 2015, 437 in 2016 and 616 in 2017. The total numbers of such cases State/UT-wise in the past three years is at **Annexure-I**.

(e) : 'The Protection of Women from Domestic Violence Act, 2005' which came into effect in October, 2006 aims to provide protection and support to victims of domestic violence. The Act provides for appointment of Protection Officers and registration of Service Providers by State Governments for carrying out various duties and functions relating to protection and relief to women suffering from domestic violence. Further, the State Governments and UT Administrations have been advised to allocate separate budgets for smooth functioning of Protection Officers (PO), providing support to survivors, training and capacity building of Police, Judiciary, Medical Officers, Service Providers as well as for creating mass awareness about the Act. The Ministry has also advised States to provide information to aggrieved women about their rights in a simplified manner in local languages or dialects.

Annexure-I

Annexure referred to in reply to Part (a) to (d) to the Lok Sabha Unstarred Question No.1087 for 22.11.2019 by Shri Prataprao Patil Chikhlikar regarding “DOMESTIC VIOLENCE AGAINST THE WOMEN”

Sl. No.	State/UT	Number of Cases		
		2015	2016	2017
1	Andhra Pradesh	0	0	0
2	Arunachal Pradesh	0	0	0
3	Assam	0	2	0
4	Bihar	161	171	81
5	Chhattisgarh	2	3	2
6	Goa	0	0	0
7	Gujarat	2	0	1
8	Haryana	11	10	3
9	Himachal Pradesh	15	11	4
10	Jammu & Kashmir	0	0	0
11	Jharkhand	0	0	70
12	Karnataka	1	0	0
13	Kerala	132	111	137
14	Madhya Pradesh	91	90	241
15	Maharashtra	8	2	11
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	0	0	0
21	Punjab	2	2	0
22	Rajasthan	14	4	9
23	Sikkim	0	0	0
24	Tamil Nadu	4	0	1
25	Telangana	6	1	0
26	Tripura	0	0	0
27	Uttar Pradesh	4	23	51
28	Uttarakhand	0	1	0
29	West Bengal	2	5	3
30	A & N Islands	2	0	0
31	Chandigarh	0	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	4	1	2
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	Total	461	437	616
